

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

TWENTY-EIGHTH REPORT

(Presented on 23-3-1982)

The Business Advisory Committee held a sitting on Tuesday, 23 March, 1982.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- (1) Discussion on the Resolution seeking approval of the Proclamation dated the 17th March, 1982, issued by the President in relation to the State of Kerala.
- (2) General discussion on the Kerala Budget for 1982-83.
- (3) Discussion and voting on Demands for Grants on Account (Kerala) for 1982-83.
- (4) Discussion and voting on Supplementary Demands for Grants (Kerala) for 1981-82.
- (5) Discussion on the Resolution seeking approval of the Proclamation dated the 19th March, 1982, issued by the President in relation to the State of Assam.
- (6) General discussion on the Assam Budget for 1982-83.
- (7) Discussion and voting on Demands for Grants on Account (Assam) for 1982-83.
- (8) Discussion and voting on Supplementary Demands for Grants (Assam) for 1981-82.

} 7 hours

3. The Committee further recommend that Lok Sabha may also sit on Saturday, 27 March, 1982, for the disposal of above items of Government business.

4. The Committee also recommend that the House may sit during lunch hour also on Saturday, 27 March, 1982.

NEW DELHI,
March 23, 1982
Chaitra 2, 1904 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.